

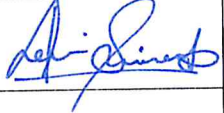
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR.No.3970/9/HDB/2017
NAME OF THE COMPANY	Transtroy (India) Limited
NAME OF THE APPLICANT/PETITIONER	Shri Balaji Associates
NAME OF THE RESPONDENT(S)	Transtroy (India) Limited
UNDER SECTION	9 of IBC, 2016

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kaveri Shrinastana MC & Associates	Advocate	Kaveri10@gmail.com kaveri@mcaassociates.in 8790700337	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Ms. Kaveri Shrinastana, Learned Counsel for the Petitioner and submit that she would comply with the objections and also examine judgement of Hon'ble NCLAT with regard to issue of notice by Advocate under IBC. Post the case on 14.11.2017.


Member (T)

bm


Member (J)